

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.802
TO BE ANSWERED ON 21.11.2019**

POWER GENERATION IN CHHATTISGARH

†802. SHRIMATI GOMATI SAI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether separate companies have been set up for generation and distribution of power/electricity in Chhattisgarh;**
- (b) if so, the names of companies which have been set up; and**
- (c) the names of the persons appointed Chairman of these companies along with the details of the criteria followed in this regard?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) : Yes, Sir. As per information received from Government of Chhattisgarh, separate companies have been set up for generation and distribution of power in Chhattisgarh. The names of the companies are (i) Chhattisgarh State Power Generation Company Limited; and (ii) Chhattisgarh State Power Distribution Company Limited.

Shri Shailendra Kumar Shukla has been appointed as Chairman of the Chhattisgarh State Power Generation Company Limited and the Chhattisgarh State Power Distribution Company Limited vide State Government Order No. 139/F-1-5/PCApptt./2018/13/1 dated 28.01.2019 and Order No. 143/F-1-5/PCApptt./2018/13/1 dated 28.01.2019 vesting power conferred in Article 77(i) and Article 92 of Article of Association of Chhattisgarh State Power Generation Company Limited and Chhattisgarh State Power Distribution Company Limited respectively.
